

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

25.

C.P.(IB)/403(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.11.2023**

NAME OF THE PARTIES: Tanishi Tradewell Private Limited
Vs
Pradhvi Multitrade Private Limited

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The hearing held through Video Conference:

1. Counsel for the Operational Creditor present. There is no representation from the side of Corporate Debtor.
2. Counsel for the Operational Creditor submits that reply has been served on them.
3. List this matter on **13.12.2023** for final hearing.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)